

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

|                            |   |                               |
|----------------------------|---|-------------------------------|
| APPLICATION NUMBER         | : | CA 148/15                     |
| PETITION NUMBER            | : | TP 148/16                     |
| NAME OF THE PETITIONER (S) | : | FACILITEC SERVICES(I)(P) LTD. |
| NAME OF THE RESPONDENT (S) | : | ---                           |
| UNDER SECTION              | : | 621A                          |

| S.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER | DESIGNATION<br>-----<br>REPRESENTATION BY WHOM | SIGNATURE |
|-------|--|--|-----------|
|-------|--|--|-----------|

JAYARAMA K  
94484 44446

PCS ~~is~~  
Petitioner

ORDER

PCS for petitioner company is present. He is directed  
to file a report of the statutory Auditor for the year 2013-14.  
Posted to 28.02.2017.

Member (J)

Member (T)